

O. A. No. 144/2002.

ORDER DATED 09-05-2002.

On the strength of the prayer made in the M. A. No. 344/2002, filed by the Applicant, this Original Application is taken up for final disposal with the consent of the Parties. M. A. No. 344/2002 is accordingly disposed of.

A Panchayat Sanchar Seva Kendra was functioning at Panchayat Headquarters of Saradhapur Gramapanchayat. The Job of the Agent of the said Centre was alike the job of EDBPM, so far rendering ^{postal} assistance to the local public. Applicant was engaged as an agent of the centre in question and drawing his wages/remuneration from the Postal Deptt. through the concerned Gramapanchayat. Presently, for the reasons of increased postal activities in the said centre, the centre has been upgraded to that of a Branch Post Office. Vacancy of ED Agent/EDBPM in the said upgraded Branch Post Office has been notified. The applicant, who had gathered experiences in dealing with post office work, is also a candidate for the post of EDBPM of the said upgraded Branch Post Office, in question. The present Original Application has been filed with a prayer to direct the Respondents to give consideration to his case by giving due weightage to his experiences gathered by course of his work as an Agent. As it appears, Applicant worked for about two years as an agent of the Centre (which has been upgraded to a Branch post Office) and for the reason of the fact that experienced temporary EDBPMs get due weightage at the regular recruitment stage, having heard the counsel for the Applicant

and Learned ASC for the Department, the Respondents are directed to give due weightage to the experiences gathered by the Applicant as an agent while considering his case for the post of EDBPM of Saradhapur Branch Post Office.

With the above observations and directions this Original Application is accordingly disposed of. No costs.

Manoranjan Mohanty
(MANORANJAN MOHANTY)
MEMBER (JUDICIAL) 9/5/2002

ORDER DT. 9-5-2002.

Learned counsel for the Applicant Mr. Biswal undertakes to file the required postages (for service of 2 copies of this order on the Respondents by Regd. Post with AD) by 14-5-2002.

Lehal
9/5/2002
MEMBER (JUDICIAL)

Postal requisites filed.

Copy of order dt. 9.5.02 issued to all the respnts. by Regd./A.D. Posts. The same copy of order issued to the Counsel for both side.

*Practising
S.O. 15.5.02*

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15/5/02*